

(2)

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER

: TCP/158/2016

NAME OF THE PETITIONER(S)

: Dr. K.K. Bhattacharya

NAME OF THE RESPONDENT(S)

: M/s Fruzyme Biotech India Pvt Ltd & 2 Others

UNDER SECTION



: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

- | | | | |
|----|--------------------------------------|------------------------|---------------------------------------------------------------------------------------|
| 1) | P. Stella Mary.
(for) K. Moorthy. | Counsel for Petitioner |  |
| 2) | S. SATHIYANARAYANAN | Counsel for R1 to R3 |  |

ORDER

Ms P Stella Mary, counsel for petitioner present. Shri S Sathiyarayanan, counsel for R1 to R3 present. Counsel for petitioner has filed a proposal for settlement and furnished a copy of the same to the other side. Counsel for respondents sought time to seek instructions from his clients and file a reply. Time extended at his request. Put up on 17.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)